

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/6023/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 18th August, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB. I-11/2022/4704 dtd 16th August, 2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 20.08.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 18.08.2022, till the morning of 22.08.2022**, as prayed for. Further, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/6024/A, dated 18.08.2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)